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REGISTRAR

07.03.07

List O.A./C.C.P./R.A.
before Hon'ble Bench for
Adm. F.O./F.H. On

03.04.07

by

24

O.A. No 1370/06

CA recd.
& kept on record.
Submitted.
29/3/07

REGISTRAR

03.04.07

List O.A./C.C.P./R.A.
before Hon'ble Bench for
Adm. F.O./F.H. On

11.05.07

by

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11.05.07

List O.A./C.C.P./R.A.
before Hon'ble Bench for
Adm. F.O./F.H. On

05.07.07

by

REGISTRAR

05/07/07

Hon. Mr. Ashok S. Karamadhis JM.
Hon. Mr. K.S. Menon, AM.

This OA was filed on 07/12/06, seeking quashing of show-cause notice dated 07/10/06. Thereafter when the matter was placed before the Court on 12/12/06 there was no appearance from the side of the applicant even in the revised call. Subsequently it has been adjourning. Today also in the revised list there is no appearance from the side of the applicant, as such, we have left with no option but to dismiss the OA for non-prosecution. Accordingly OA is dismissed for non-prosecution.

Office is directed to return the power and c.A. filed by learned counsel for the respondents, as notices were not directed to be issued by this Tribunal.

by
AM

JM